GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 936ANSWERED ON 21STDECEMBER, 2017

SPEED LIMIT FOR VEHICLES

936. SHRI A. ANWHAR RAAJHAA: DR. C. GOPALAKRISHNAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has constituted a committee to review speed limit of vehicles or has any proposal to increase the speed limit for passenger cars on expressways and National Highways;
- (b) if so, the details thereof;
- (c) whether the said committee has submitted its report to the Government, if so, the details thereof;
- (d) whether the Government has accepted the report submitted by the committee; and
- (e) if so, the time by which the committee recommendations are likely to be implemented?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (e) Yes, Madam. Government has constituted a committee to review the speed limit of various classes of motor vehicles and make suitable recommendations to the Government. The committee has submitted its report which is under examination.
